inter basin water transfer links under Peninsular Component viz. (i) Pamba-Achankovil-Vaippar, (ii) Pennar (Somasila)-Palar-Cauvery (Grand Anicut) and (iii) Cauvery (Kattalai)-Vaigai-Gundar envisage benefit to the State of Tamil Nadu. Feasibility Studies of all the three links have been completed by National Water Development Agency (NWDA).

(b) Since the inception of NWDA in 1982, Rs. 165 crore has been spent on the Inter Basin Water Transfer project upto March, 2005.

(c) The completion of inter basin water transfer projects depend upon consensus between the concerned States and the consent of the neighbouring countries.

National fund for rain water harvesting

†2338. SHRI JANESHWAR MISHRA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government have prepared any Master Plan with 24,500 crore rupees for rain harvesting and refilling the ground water artificially thereby throughout the country;

(b) if so, the details thereof;

(c) the action taken by Government so far in this regard;

(d) whether Government are considering to set up a National fund for implementation of this ambitious project, in cooperation with private sector/NRIs/Industrial Groups;

(e) if so, the details thereof; and

(f) if not, whether Government would prepare a time-bound plan for execution of this ambitious plan?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV): (a) to (c) The Central Ground Water Board (CGWB) has prepared a report entitled "Master Plan for Artificial Recharge to Ground Water", which envisages recharge of 36453 Million Cubic Metre volume of surplus monsoon runoff, through construction of 39.25 lakh artifical recharge and roof top rain water harvesting structures. The estimated cost of this Master Plan

†Original notice of the question was received in Hindi.

[16 August, 2005] RAJYA SABHA

covering all States and Union Territories is around Rs. 24,500 crore. The report outlines broad framework about feasibility of these recharge structures in various parts of the country.

'Water' being a State subject, it is primarily the responsibility of the concerned State Governments to formulate plans for augmenting water resources. The CGWB has implemented a Central Sector Scheme for Study of Recharge to Ground Water in the country during the VIII & IX Five Year Plans.

In addition, the following steps have also been taken for promoting rain water harvesting:

- (i) Circulation of a Model Bill in the year 1970, which was recirculated in 1992 and again in 1996 to all the States/Union Territories to enable them to enact suitable legislation for regulation and control of ground water development. A revised Model Bill, 2005 to regulate and control the development and management of ground water has been again circulated to all the States/Union Territories.
- (ii) Circulation of Manual/Guidelines on Artificial Recharge of Ground Water to the States/Union Territories to enable them to formulate area specific artificial recharge schemes to check the declining trend of ground water levels.
- (iii) Central Ministries/Departments of Railways, Defence, Posts, Telecommunications, Central Public Works Department and National Highways Authority of India have been requested to provide roof top rain water harvesting structures in the buildings under their control.
- (iv) Demonstrative projects of roof top rain water harvesting were also implemented through Community Based Organisations/ Voluntary organisations/Voluntary Agencies in rural Government schools in the States of Andhra Pradesh, Assam, Bihar, Gujarat, Himachal Pradesh, Jharkhand, Kerala, Madhya Pradesh, Maharashtra, Manipur, Meghalaya, Nagaland, Orissa, Rajasthan, Sikkim, Tamil Nadu, Uttaranchal and West Bengal.

- (v) States/UTs have been requested to provide water harvesting structures in buildings under their administrative control.
- (vi) All the States/Union Territories have been requested for advising the local bodies in their respective States/Union Territories to allow rebate in property tax to persons, who adopt roof top rainwater harvesting in their premises.
- (vii) CGWB has provided technical guidance on rain water harvesting to around 2000 agencies, including State Government agencies, educational institutions, private entrepreneurs and individuals.
- (viii) Launching of a website on Roof Top Rain Water Harvesting (www.cgwb.net) to make aware and educate the public about various techniques of harvesting rainwater and store it for future use.
 - (ix) Organisation of mass awareness programmes and training courses on rainwater harvesting and artificial recharge of ground water.
 - (x) Water conservation campaign has been launched keeping in view the various target groups like youth and children, women, farmers and villagers, policy and opinion makers, Publicity through print media, telecasting of spots on the television, broadcasting messages on radio, holding of seminars, workshops, conferences etc., have been undertaken for the purpose.

(d) No, Sir.

(e) and (f) Do not arise.

Completion of irrigation projects

2339. DR. M.A.M. RAMASWAMY: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether it is a fact that inspite of spending huge public money, a large number of irrigation projects are still incomplete;

- (b) if so, the details of such irrigation projects, State-wise;
- (c) the year in which these projects were started;
- (d) the reasons for delay in completion of these projects; and